

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

4(ND)14

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s. Karmyogi  
Homes Pvt. Ltd. & Ors.**

**SECTION 397/398 OF THE COMPANIES ACT, 2013**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

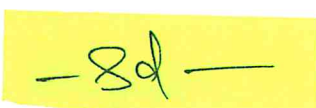
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**Present:** Mr. Abhijit Mittal, Advocate for the Respondent

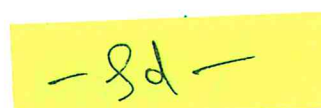
**ORDER**

The matter being part heard. List the same before the Regular Bench.

Put up on 19th March, 2020.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**